

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 02.

IA(I.B.C)/908(MB)2021 IN C.P. (IB)/1410(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

MS. REETA KOHLI
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **08.07.2024**

NAME OF THE PARTIES : **Santosh Kumar Sole Proprietor of**
M/s. Kanishka Enterprises
VS

Gammon India Limited

For Operational Creditor : Adv. Pankaj Jain and Sarthak Dugar

For Corporate Debtor : Adv. P. G. Sabnis

IBC under Sec. 9

ORDER

By consent of both parties, list this matter on **26.07.2024**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
REETA KOHLI
MEMBER (JUDICIAL)